

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
KOLKATA
EASTERN ZONAL BENCH : KOLKATA
REGIONAL BENCH - COURT NO.2**

Service Tax Application No. 77547 of 2019 (Withdrawal)
(on behalf of the appellant)

And

Service Tax Appeal No. 387 of 2011

(Arising out of Order-in-Revision No. 3/ST/Commr./2011 dated 10.06.2011 passed by the Commissioner of Central Excise & S. Tax, Ranchi.

M/s Shanti Computers,
Ramesh Complex, Gola Chowk, Hazaribag.

...Appellant

VERSUS

Commissioner of Central Excise & S. Tax, Ranchi.
C. R. Building, 5A, Main Road, Ranchi-834001.

.....Respondent

WITH

Service Tax Application No. 77549 of 2019 (Withdrawal)
(on behalf of the appellant)

And

Service Tax Appeal No. 388 of 2011

(Arising out of Order-in-Appeal No.38/RAN/2011 dated 14.07.2011 passed by the Commissioner (Appeals) Central Excise & S. Tax, Ranchi.

M/s Shanti Computers,
Ramesh Complex, Gola Chowk, Hazaribag, Jharkhand.

...Appellant

VERSUS

Commissioner of Central Excise & S. Tax, Ranchi.
605, Mahabir Tower, Main Road, Ranchi-834001.

.....Respondent

APPEARANCE

None, for the Appellant (s)

Shri S. Mukhopadhyay, Authorized Representative for the Respondent (s)

CORAM: HON'BLE SHRI P.K.CHOUDHARY, MEMBER(JUDICIAL)

Misc. Order No. 75217-75218/2021

Final Order No...75584-75585/2021

DATE OF HEARING: 7th September 2021

DATE OF DECISION: 7th September 2021

Shri P.K.CHOUDHARY :

These Miscellaneous Applications have been filed by the Appellant/applicant for withdrawal of the appeals filed by them.

2. It is mentioned in the Misc. application that they have preferred an application on 23.12.2019 under the Sabka Vishwas (Legacy Dispute Resolution) Scheme, 2019 and therefore, they are praying for withdrawal of their appeal pending before the Tribunal to avail the Scheme of SVLDRS, 2019.

3. In view of the reasons as mentioned in the Misc. Applications, the prayer of the appellants for withdrawal of their appeals is allowed and the appeals are dismissed as withdrawn.

(Dictated and pronounced in the open Court.)

Sd/-

(P.K.CHOUDHARY)
MEMBER (JUDICIAL)

T.K.